

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 39

**CP(CAA) No.81/Chd/Chd/2022
(2nd Motion)**

Under Section 230-232 CA, 2013

In the matter of:-

Akums Lifesciences Ltd.

...Transferor Company

with

Pure & Cure Healthcare Pvt. Ltd.

...Transferee Company

Present:- Mr. Atul V. Sood with Mr. Suman Kumar Jha, Advocates for Applicant Company.
Ms. Gauri Neorampal, Senior Standing Counsel with Mr. Aditya Mehtan, Junior Standing Counsel for the Income Tax Department.

The report of Official Liquidator has been filed vide diary No.02868/1 dated 07.02.2023. The same is taken on record. Compliance affidavit has been filed vide diary No.02868/3 dated 21.02.2023. The same is taken on record. Report of the Income Tax Department has been filed vide diary No.02868/5 dated 22.02.2023. The same is taken on record. Report of the RD has been filed vide diary No.02868/2 dated 24.02.2023. The same is taken on record. Affidavit regarding Nil objection has been filed vide diary No.02868/8 dated 24.02.2023. The same is taken on record. Heard. Order reserved.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

February 28, 2023
PRF